

No. 1-87/FSSA/Codex/2009 Vol II
Food Safety and Standards Authority of India
FDA Bhawan, Kotla Road, Near Bal Bhawan,
New Delhi - 110002

Dated: 30th April, 2015

ORDER

Subject: Constitution of National Codex Committee (NCC) and Shadow Committees under the NCC

Various orders have been issued from time to time on the subject vide orders No. 1-64/FSSA/Codex/NSC/2009 dated 4th May, 2012, 20th November, 2012, 2nd April, 2013, 18th November, 2013 and 2nd December, 2013. Now, in supersession to all these orders, a consolidated order is being issued on the constitution of the National Codex Committee and the various Shadow Committees.

A. Membership of NCC-INDIA

The National Codex Committee (NCC) will be constituted by the Food Safety and Standards Authority.

CHAIRPERSON: Chief Executive Officer, Food Safety and Standards Authority of India.

MEMBERS:

1. Joint Secretary, Ministry of Health and Family Welfare, Department of Health or his representative;
2. Joint Secretary, the Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Ministry of Commerce and Industry, Department of Commerce (EP-Agri Division) or his representative;
4. Joint Secretary, Ministry of Agriculture, Department of Animal Husbandry, Dairy and Fisheries or his representative
5. Joint Secretary, Ministry of Agriculture (dealing with milk & milk products), Department of Animal Husbandry, Dairying & Fisheries or his representative;
6. Joint Secretary, Ministry of Consumer Affairs Food and Public Distribution or his representative;
7. Joint Secretary, Ministry of Agriculture, Department of Plant Protection or his representative;
8. Joint Secretary, (Sugars & Edibles Oils), Ministry of Food & Consumer Affairs (Department of Sugars & Edible Oils) or his representative
9. Joint Secretary, Ministry of Human Resources, Department of Women & Child Development or his representative;
10. Joint Secretary, dealing with Fisheries in the Ministry of Agriculture, Department of Animal Husbandry, Dairy and Fisheries or his representative
11. Joint Secretary (LH), Ministry of Agriculture, Department of Animal Husbandry Dairying and Fisheries or his representative;
12. Director, CFTRI or his representative;
13. Director, National Institute of Nutrition, Hyderabad or his representative

14. Chairman, APEDA or his representative;
15. Chairman, NDDB, Anand or his representative;
16. Director EIC or his representative;
17. Director, IVRI or his representative;
18. Director, & Head (Food & Agri), BIS or his representative;
20. Representative of CII;
21. Representative of FICCI Codex Cell;
22. Head, Toxicology Division, IITR, Lucknow
23. Head, Division of Agricultural Chemicals, IARI, Pusa, New Delhi.
24. Director, Food Research and Analysis Centre, CIFTI, New Delhi
25. Director, Shriram Institute for Industrial Research, Delhi
26. Director, NDRI or his representative
27. Horticulture commissioner, Ministry of Agriculture
28. Agricultural Marketing Advisor, Ministry of Agriculture or his representative;
29. Representative of Department of Biotechnology;
30. Director, Central Institute of Fisheries Technology Willingdon Island, Matsyapuri,
31. Secretary General, Sea Food Exporters Association, Kolkata
32. Marine Products & Export Development Authority, Collis Estate, Kochi-682016;
33. Edible Oils commissioner, Ministry of Food & Consumer Affairs or his representative.
34. Chairman, Indian Dairy Association or his representative.
35. Representative of the Consumer Coordination Council.
36. Chairman, Spices Board or his representative.
37. Chairman, Coffee Board, or his representative.
38. Chairman, Tea Board or his representative.
39. Secretary General Quality Council of India or his representative.
40. Chairman, National Horticulture Board or his representative.

B. Composition of the Shadow Committees under the NCC

I. Shadow Committee on Core Issues:-

Considering the scope and terms of reference of different Codex Committees, the following Codex Committees are clubbed to form Shadow Committee on Core Issues, namely:

- a. *Codex Alimentarius Commission (CAC);*
- b. *Executive Committee of the Codex Alimentarius Commission*
- c. *Regional Coordinating Committees (including Coordinating Committee for Asia (CCASIA));*
- d. *Codex Committee on General Principles (CCGP);*
- e. *Codex Committee on Food Labelling (CCFL);*

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Chairperson, FSSAI for Codex Alimentarius Commission and for other Committees Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

MEMBERS:

1. Joint Secretary, Director, Ministry of Health and Family Welfare, or his representative;
2. Joint Secretary the Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Ministry of Commerce and Industry, Department of Commerce (EP-AGRI Division) or his representative;
4. Joint Secretary, Ministry of Agriculture, Department of Animal Husbandry, Dairying & Fisheries or his representative;
5. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
6. Joint Secretary (Plant Protection), Ministry of Agriculture, Department of Agriculture and Cooperation or his representative;
7. Joint Secretary, Ministry of Women & Child Development, Jeevandeep Building, Parliament Street, New Delhi or his representative;
8. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative;
9. Director, CFTRI or his representative;
10. Director, NIN or his representative;
11. Director (Technical) or above dealing with Codex in FSSAI;
12. Chairman, APEDA or his representative;
13. Director and Head (Food and Agri), BIS;
14. Director EIC or his representative;
15. Representative of CII;
16. Representative of FICCI Codex Cell; and
17. Representative of the Consumer Coordination Council.

II. Shadow Committee on Processed Fruits Products, Food Additives & Contaminants in foods:

Considering the scope and terms of reference of different Codex Committees, the following Codex Committees are clubbed to form Shadow Committee on Processed Fruits Products, Food Additives & Contaminants in foods, namely:

- a. *Codex Committee on Processed Fruits and Vegetables (CCPFV);*
- b. *Codex Committee on Food Additives (CCFA) ;*
- c. *Codex Committee on Contaminants in Foods (CCCF)*
- d. *Codex Committee on Cocoa Products and Chocolate (CCPC);*
- e. *Codex Committee on vegetables proteins (CCVP);*
- f. *Codex Committee on Natural Mineral Water (CCMW);*

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

MEMBERS:

1. Joint Secretary, Ministry of Health and Family Welfare or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Ministry of Commerce, Department of Commerce (EP-AGRI Division) or his representative;
4. Joint Secretary, Ministry of Agriculture (concerned with SPS Measures) or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative;
6. Director, CFTRI or his representative;
7. Director, Defence Food Laboratory, Mysore, or his representative;
8. Director, NIN or his representative;
9. Director, NDRI or his representative;
10. Director, IITR or his representative;
11. Director (Technical) or above dealing with Codex in FSSAI;
12. Director, APEDA;
13. Director, EIC or his representative;
14. Representative of Department of Biotechnology;
15. Director and Head (Food and Agri), BIS;
16. Chairman, NDDDB, Anand or his representative;
17. Representative of CII;
18. Representative of FICCI Codex Cell;
19. Representative of All India Food Preservers Association;
20. Representative of Consumer Coordination Council; and
21. Representative of Quality Council of India.

III. Shadow Committee on Food Hygiene (CCFH):

Considering the scope and terms of reference of different Codex Committee the following Codex Committees are clubbed to form Shadow Committee on Hygiene, namely:

- a. Codex Committee on Food Hygiene (CCFH)
- b. Codex Committee on Meat & Poultry Hygiene (CCMPH)
- c. Ad hoc Codex Intergovernmental Task Force on Antimicrobial Resistance (ACITFAR)

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

MEMBERS:

1. Joint Secretary (LH), Ministry of Agriculture, Department of Animal Husbandry Dairying and Fisheries;
2. Joint Secretary, dealing with Fisheries in the Ministry of Agriculture (Department of Animal Husbandry & Dairy Development) or his representative;

3. Joint Secretary, Ministry of Food Processing Industries or his representative;
4. Joint Secretary (Plant Protection), Ministry of Agriculture, Department of Agriculture and Cooperation or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative;
6. Director, National Dairy Research Institute or his representative;
7. Managing Director, National Dairy Development Board, Anand or his representative;
8. Edible Oils commissioner, Ministry of Food & Consumer Affairs or his representative;
9. Head of Department of Fisheries and Microbiology, College of Fisheries, Mangalore;
10. Marine Products & Export Development Authority, Collis Estate, Kochi-682016;
11. Director, & Head (Food & Agri), BIS;
12. Director (Technical) or above dealing with Codex in FSSAI;
13. Representative of CII;
14. Representative of FICCI Codex Cell;
15. Representative of the Consumer Unity and Trust Society, Kolkata;
16. Representative of Quality Council of India; and
17. Director, EIC or his representative.

IV. Shadow Committee on Fats & Oils, Sugar and Cereals, Pulses & Legumes

Considering the scope and terms of reference of different Codex Committees, the following Codex Committee are clubbed to form Shadow Committee on Fats & Oils, Sugar and Cereals & Pulses, namely:

- a. Codex Committee on Fats & Oils (CCFO)
- b. Codex Committee on Sugar
- c. Codex Committee on Cereals, Pulses and Legumes

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

MEMBERS:

1. Joint Secretary, (Sugars & Edibles Oils), Ministry of Food & Consumer Affairs (Department of Sugars & Edible Oils);
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative;
4. Chief Controller of Vegetables Oils and Fats;
5. Director, EIC or his representative;
6. Director & Head (Food & Agri), BIS;
7. Director (Technical) or above dealing with Codex in FSSAI;
8. Managing Director, Dhara Vegetables Oils and Foods Company Limited, OM Home, First floor, Ellora Park, Vadodara;

9. Secretary, Vanaspati Manufacturers Association of India;
10. The President, Central Organization for Oils & Trade; and
11. Representative of the Mumbai Grahak Panchayat, Mumbai.

V. Shadow Committee on Methods of Analysis & Sampling:

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: CEO / Joint Secretary Level Officer dealing with Codex, FSSAI

MEMBERS:

1. Director, NIN or his representative;
2. Director, CFL, Mysore;
3. Director, FRSL, Ghaziabad;
4. Director, CFL, Pune;
5. Director, NDRI, Karnal;
6. Director, Defence Food Laboratory, Mysore or his representative;
7. Director, Central Insecticide Laboratory, Faridabad or his representative;
8. Director, Central AGMARK Laboratory, Nagpur or his representative;
9. Public Analyst, Delhi Administration;
10. Head, Toxicology Division, IITR, Lucknow;
11. Head, Division of Agricultural Chemicals, IARI, Pusa, New Delhi;
12. Director, Food Research and Analysis Centre, CIFTI, New Delhi;
13. Director, Centre for Analysis and Learning in Livestock and Feed (CALF),
NDDB, Anand;
14. Director, Shriram Institute for Industrial Research, Delhi;
15. Director, Food and Agriculture, BIS;
16. Representative of Quality Council of India; and
17. Director, EIC or his representative.

VI. Shadow Committee on Food Import & Export Certification System:

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Joint Secretary, Ministry of Commerce and Industry, Department of Commerce (EP-AGRI Division);

MEMBERS:

1. Joint Secretary, the Ministry of Food Processing Industries or his representative;
2. Joint Secretary, Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries or his representative;
3. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
4. Joint Secretary (Plant Protection), Ministry of Agriculture, Department of Agriculture and Cooperation or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative.
6. Director (Technical) or above dealing with Codex in FSSAI;

7. Chairman, APEDA or his representative;
8. Director and Head (Food and Agri), BIS;
9. Representative of Quality Council of India;
10. Director, EIC or his representative;
11. Representative of CII;
11. Representative of FICCI Codex Cell; and
12. Representative of a Concert and Consumer Association, Chennai.

VII. Shadow Committee on residues of Pesticides & Veterinary Drugs in Foods:

Considering the scope and terms of reference of different Codex Committees, the following Codex committees are clubbed to form Shadow Committee on Residues of Pesticides & Veterinary Drugs in Foods, namely:

- a. *Codex committee on Pesticide Residues (CCPR) and*
- b. *Codex committee on Residues of Veterinary drugs in foods (CRVDF)*

The composition of this Shadow Committee shall be as under:

CHAIRPERSON:

- (a) Joint Secretary (Plant Protection), Ministry of Agriculture, Department of Agriculture and Cooperation (CCPR);
- (b) Joint Secretary (LH), Ministry of Agriculture, Department of Animal Husbandry (CRVDF)

MEMBERS:

1. Joint Secretary, Ministry of Commerce and Industry, Department of Commerce (EP-AGRI Division) or his representative;
2. Joint Secretary, Ministry of Health and Family Welfare, Department of Health or his representative;
3. Joint Secretary, the Ministry of Food Processing Industries or his representative;
4. Plant Protection Advisor and Director, Central Insecticide laboratory;
5. Secretary, CIB & Registration Committee, Directorate of Plant Protection Quarantine & Storage;
6. Director, CFTRI or his representative;
7. Director, NDRI or his representative;
8. Assistant Director general (PP), IARI;
9. Director, IVRI or his representative;
10. Director (Technical) or above dealing with Codex in FSSAI;
11. Marine Products & Export Development Authority, Collis Estate, Kochi;
12. Director, & Head (Food & Agri), BIS;
13. Representative of CII; and
14. Representative of FICCI Codex Cell.

VIII. Shadow Committee on Milk & Milk Products:

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Joint Secretary, dealing with milk & milk products, Ministry of Agriculture, Department of Animal Husbandry Dairying and Fisheries

MEMBERS:

1. Joint Secretary, Ministry of Commerce, Department of Commerce (EP-AGRI Division) or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative;
4. Director, NDRI, Karnal or his representative;
5. Director, CFTRI, or his representative;
6. Managing Director, NDDB, Anand or his representative;
7. Chairman, APEDA or his representative;
8. Director, & Head (Food & Agri), BIS;
9. Director (Technical) or above dealing with Codex in FSSAI;
10. Chairman, Indian Dairy Federation;
11. Representative of CII;
12. Representative of FICCI Codex Cell; and
13. Representative of a Concert and Consumer Association, Chennai.

IX. Shadow Committee on Fresh fruits and vegetables:

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Horticulture Commissioner, Ministry of Agriculture

MEMBERS:

1. Joint Secretary, Ministry of Agriculture, Department of Plant of Protection or his representative;
2. Chairman APEDA or his representative;
3. Director, CFTRI or his representative;
4. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative;
5. Director, EIC or his representative;
6. Representative of Department of Biotechnology;
7. Director, & Head (Food & Agri), BIS;
8. Director (Technical) or above dealing with Codex in FSSAI;
9. Representative of CII;
10. Representative of FICCI Codex Cell;
11. Representative of All India Food Preservers Association;
12. Representative of the Mumbai Grahak Panchayat, Mumbai; and

13. Managing Director, Mother Dairy Fruit and Vegetables Pvt. Ltd., (MDFVPL), Delhi or his representative.

X. Shadow Committee on Codex Committee on Fish & Fishery Products:

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Joint Secretary, dealing with Fisheries in the Ministry of Agriculture, Department of Animal Husbandry, Dairy and Fisheries

MEMBERS:

1. Joint Secretary, Ministry of Commerce and Industry, Department of Commerce (EP-AGRI Division) or his representative;
2. Director, Central Institute of Fisheries Technology Willingdon Island, Matsyapuri, P.O. Cochi-682029;
3. Professor & Head of Department of Fisheries and Microbiology, College of Fisheries, Mangalore;
4. Secretary General, Sea Food Exporters Association, Kolkata;
5. Marine Products & Export Development Authority, Collis Estate, Kochi-682016;
6. Director, Export Inspection Council;
7. Director, & Head (Food & Agri), BIS;
8. Director (Technical) or above dealing with Codex in FSSAI;
9. Representative of CII;
10. Representative of FICCI Codex Cell; and
11. Representative of the Consumer Unity and Trust Society, Kolkata.

XI. Shadow Committee on Codex Committee on Nutrition and Food for Special Dietary Uses (CCNFSDU)

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Joint Secretary, Ministry of Women & Child Development, New Delhi

MEMBERS:

1. Joint Secretary, Ministry of Food Processing Industries or his representative;
2. Joint Secretary, Ministry of Commerce, Department of Commerce (EP AGRI Division) or his representative;
3. Joint Secretary (Trade), Ministry of Agriculture (Department of Animal Husbandry & Dairying) or his representative;
4. Joint Secretary, Department of Consumer Affairs, Food and Public Distribution, or his representative;
5. Director, National Institute of Nutrition, Hyderabad;
6. Director, EIC or his representative;
7. Chairman, APEDA or his representative;
8. Representative of Department of Biotechnology;
9. Professor & Head, Department of Pediatrics, AIIMS;
10. National Coordinator, Breastfeeding Promotion Network of India;

11. Representative of ICMR;
12. Representative of Dietetic Association;
13. Director, CFTRI or his representative;
14. Technical Adviser, FNB, Department of Women and Child Development;
15. Advisor (Nutrition), Ministry of Health;
16. Director (Technical) or above dealing with Codex in FSSAI;
17. Representative of CII;
18. Secretary, CIFTI; and
19. Representative of a Mumbai Grahak Panchayat, Mumbai.

XII. Shadow Committee on Codex Committee on Spices and Culinary Herbs (CCSCH)

The composition of this Shadow Committee shall be as under:

CHAIRPERSON: Shri Rajani Ranjan Rashmi, Additional Secretary, Department of Commerce, Ministry of Commerce and Industry

MEMBERS:

1. Chairman, Spices Board, India
2. Joint Secretary (Plant protection), Department of Agriculture and Cooperation, Ministry of Agriculture or his representative
3. Director of Directorate of Arecanut and Spices, Calicut or his representative
4. Chairman, Agricultural & Processed Food Products Export Development Authority (APEDA) or his representative
5. Director, Central Food Technological Research Institute (CFTRI) or his representative
6. Director, Indian Institute of Spices Research or his representative
7. Director of Research (Indian Cardamom Research Institute) or their representative (Dr. Mary Mathew, Scientist D, ICRI, Regional Station, Sakleshpur, Karnataka (marykaravat.m708@nic.in) is nominated for the Shadow committee of CCSCH. He will represent the Indian Cardamom Research Institute, Spice Board)
8. Director, National Research Centre on Seed Spices (NRCSS) or his representative
9. Advisor, Agriculture Marketing, Directorate of Marketing and Inspection or his representative (Ministry of Agriculture)
10. Director, Export Inspection Council of India or his representative
11. Representative, Department of Biotechnology
12. Director and Head (Food & Agri), Bureau of Indian Standards (BIS)
13. Director (Technical) or above dealing with Codex in FSSAI
14. Representative of Confederation of Indian Industry (CII)
15. Representative of Federation of Indian Chamber of Commerce and Industry (FICCI) - Codex Cell
16. Representative of Indian Pepper and Spice Trade Association (IPSTA)
17. Representative of All India Spices Exporters Forum (AISEF)
18. Representative of India Spice and Foodstuff Exporters Association (ISFEA)
19. Representative of World Spice organization (WSO)
20. Representative of All India Food Processors Association.
21. Representative of Kerala Agricultural University (KAU)
22. Representative of Tamil Nadu Agricultural University (TNAU)

23. Representative of Gujarat Agricultural University
24. Representative of Rajasthan Agricultural University
25. Representative of Andhra Pradesh Horticulture University
26. Representative of Indian Institute of Vegetable Research.

Kotwal
(Vinod Kotwal)
Director

To,

1. Joint Secretary, Ministry of Health and Family Welfare, Department of Health, New Delhi.
2. Joint Secretary, Ministry of Food Processing Industries, Panchsheel Bhawan, August Kranti Marg, New Delhi.
3. Joint Secretary, Ministry of Commerce and Industry, Department of Commerce (EP-AGRI Division), Udyog Bhawan, New Delhi.
4. Joint Secretary (Trade), Ministry of Agriculture (Department of Animal Husbandry & Dairying), Krishi Bhawan, New Delhi.
5. Joint Secretary, dealing with milk & milk products, Ministry of Agriculture, Department of Animal Husbandry Dairying and Fisheries, Krishi Bhawan, New Delhi.
6. Joint Secretary, dealing with Meat & Meat products, Ministry of Agriculture, Department of Animal Husbandry Dairying and Fisheries, Krishi Bhawan, New Delhi.
7. Joint Secretary, dealing with Fisheries in the Ministry of Agriculture (Department of Animal Husbandry & Dairy Development), Krishi Bhawan, New Delhi.
8. Joint Secretary, Ministry of Consumer Affairs Food and Public Distribution, Shastri Bhawan, New Delhi.
9. Joint Secretary (Plant Protection), Ministry of Agriculture, Department of Agriculture and Cooperation, Krishi Bhawan, New Delhi.
10. Joint Secretary, Ministry of Women & Child Development, Jeevandeep Building, Parliament Street, New Delhi.
11. Joint Secretary in the Ministry of Agriculture (concerned with SPS measures), Krishi Bhawan, New Delhi.
12. Joint Secretary, Department of Biotechnology, CGO Complex, New Delhi.
13. Joint Secretary, Ministry of Commerce, Department of Commerce (EP AGRI Division), Udyog Bhawan, New Delhi.
14. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing Advisor, Ministry of Agriculture or his representative.
15. Chairman, APEDA.
16. Chairman, National Dairy Development Board, Anand.
17. Edible Oils Commissioner, Ministry of Food & Consumer Affairs.
18. Director, Central Food Technological Research Institute (CFTRI), Mysore- 570 020.
19. Director, National Institute of Nutrition, Hyderabad.
20. Director, Export Inspection Council of India (EIC), IIIrd Floor - NDYMCA Cultural Centre Building, 1, Jaisingh Road, New Delhi - 110 001.
21. Director & Head (Food & Agri), Bureau of Indian Standards (BIS), Manak Bhawan, 9 Bahadur Shah Zafar Marg, New Delhi 110 002.
22. Director, Defence Food laboratory, Mysore.

Manabolu
5/11/15
(90 letter)

Meenalolu
06/05/15
(17 letter)

Shirish
07/05/15
(11)

23. Director, National Dairy Research Institute, Karnal.
24. Director, Indian Institute of Toxicology Research (IITR), Post Box No. 80, Mahatma Gandhi Marg Lucknow - 226 001, India.
25. Director, Indian Veterinary Research Institute (IVRI), Izatnagar, U.P.
26. Director, FRSL, Ghaziabad.
27. Director, CFL, Mysore.
28. Director, CFL, Pune.
29. Director, Central AGMARK Laboratory, Nagpur.
30. Director, Central Insecticide Laboratory, Faridabad.
31. Director, Food Research Analysis Centre, CIFTI.
32. Director, Central Institute of "Fisheries Technology Willingdon Island Matsyapuri, P.O. Cochi-682029.
33. Director General, Indian Council of Medical Research (ICMR), Post Box No. 4911, Ansari Nagar, New Delhi.
34. Professor & Head, Department of Pediatrics, All India Institute of Medical Science (AIIMS), New Delhi.
35. Secretary General, Quality Council of India, IInd Floor, 2 - Bahadur Shah Zafar Marg, New Delhi - 110002.
36. Plant Protection Advisor and Director, Central Insecticide Laboratory.
37. Secretary, CIB & Registration Committee, Directorate of Plant Protection Quarantine & Storage.
38. Assistant Director General (PP), Indian Agricultural Research Institute (IARI), Pusa Campus, New Delhi - 110 012.
39. Public analyst, Delhi Administration.
40. Head, Toxicology Division, Indian Institute of Toxicology Research (IITR), Post Box No. 80, Mahatma Gandhi Marg, Lucknow-226001.
41. Head, Division of Agricultural Chemicals, Indian Agricultural Research Institute (IARI), Pusa Campus, New Delhi - 110 012.
42. Centre for Analysis and Learning in Livestock and Feed (CALF), NDDDB, Anand.
43. Professor & Head of Department of Fisheries and Microbiology, College of Fisheries, Mangalore.
44. Marine Products & Export Development Authority, Collis Estate, Kochi-682016.
45. Chief Controller of Vegetables Oils and Fats.
46. The President, Central Organization for Oils & Trade, 4-M, DCM Building, Bara Khamba Road, New Delhi-110001.
47. Director, Shriram Institute for Industrial Research, Delhi.
48. Technical Adviser, FNB, Department of Women and Child Development.
49. National Coordinator, Breastfeeding Promotion Net Work of India.
50. Indian Dairy Federation.
51. Chairperson, All India Food Preservers Association, 206, Aurbindo Place, Delhi-110016.
52. Secretary, Dietetic Association of India.
53. Secretary General, Sea Food Exporters Association, Kolkata.
54. President, Confederation of Indian Industry (CII), The Mantosh Sondhi Centre, 23, Institutional Area, Lodi Road, New Delhi - 110 003.
55. Secretary, Federation of Indian Chambers of Commerce and Industry (FICCI), Federation House, Tansen Marg, New Delhi-110001.
56. Secretary, Vanaspati Manufacturers Association of India, 903 Aakash Deep, 26 A Bara Khamba road, New Delhi-110001.

57. Managing Director, Dhara Vegetables Oil and Foods Company Limited, OM House, First Floor, Ellora Park, Vadodra.
58. Director, Consumer Coordination Council.
59. Trustee, Concert and Consumer Association, 2/228, Chinan Dikuppam Road, Vettuvankeni, Chennai.
60. Mumbai Grahak Panchayat, Grahak Bhavan, Sant Dnyaneshwar Marg, J.V.P.D, Vile Parle West, Mumbai-400056.
61. Consumer Unity and Trust Society, 3, Suren Tagore Road, Gariahat, Kolkata-700019.
- ✓62. Director (Technical) or above dealing with Codex in FSSAI
- ✓63. Chairman, Spices Board, India.
64. Director of Directorate of Arecanut and Spices, Calicut or his representative.
65. Director, Indian Institute of Spices research or his representative.
66. Director of Research (Indian Cardamom Research Institute) and Marketing of Spices Board or their representative (Dr. Mary Mathew, Scientist D, ICRI, Regional Station, Sakleshpur, Karnataka (marykaravat.m708@nic.in) is nominated for the Shadow committee of CCSCH. She will represent the Indian Cardamom Research Institute of Spice Board).
67. Director, National Research Centre on Seed Spices (NRCSS) or his representative.
68. Representative, Department of Biotechnology.
69. Representative of Indian Pepper and Spice Trade Association (IPSTA).
70. Representative of All India Spices Exporters Forum (AISEF).
71. Representative of India Spice and Foodstuff Exporters Association (ISFEA).
72. Representative of World Spice organization (WSO).
73. Representative of Kerala Agricultural University (KAU).
74. Representative of Tamil Nadu Agricultural University (TNAU).
75. Representative of Gujarat Agricultural University.
76. Representative of Rajasthan Agricultural University.
77. Representative of AP Horticulture University.
78. Representative of Indian Institute of Vegetable Research.

Copy to:

1. PS to CEO, FSSAI